

ITEM NO.18 + 19 + 20 + 23

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

ITEM NO.18:

WRIT PETITION (CIVIL)      Diary No(s).10796/2020

HARSHAD ALI K.S.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

WITH

ITEM NO.19:

Dy.No.10800/2020

ITEM NO.20:

Dy.No.10803/2020

ITEM NO.23:

Dy.No.10823/2020

Date : 03-04-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)      Mr. Prabhuling Navadgi,AG,Karnataka  
                                  Mr. Jaideep Gupta,Sr.Adv.  
                                  Mr. Shubhranshu Padhi, AOR  
                                  Mr. V.Shyamohan, AOR  
                                  Mr. Jose Abraham,Adv.  
                                  Ms. Pallavi Pratap,Adv.

For Respondent(s)      Mr. Jaideep Gupta,Sr.Adv.  
                                  Mr. Romy Chacko

UPON hearing the counsel the Court made the following  
O R D E R

The Court convened through Video Conferencing.

Issue Notice.

We have heard Mr. Prabhuling Navadgi, learned Advocate General for the State of Karnataka, Mr. Jaideep

Gupta, learned Senior Advocate for the State of Kerala and Mr. Romy Chacko for respondent No.10.

In a writ petition filed by the Kerala High Court Advocates Association, the Kerala High Court by an order dated 01.04.2020 directed the Central Government to facilitate the free movement of vehicles carrying persons for urgent medical treatment across the border between Kerala and Karnataka (Talapadi). The State of Karnataka is aggrieved by the said order.

According to the writ petitioner, blockade at the interstate border by the State of Karnataka has resulted in some deaths as ambulances bound for Mangalore are not being permitted to cross the border. We direct the Union of India and the States of Karnataka and Kerala to confer immediately and formulate the parameters for passage of patients for urgent medical treatment at the interstate border at Talapadi.

List on 07.04.2020.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master